

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SSMP INDUSTRIES LTD Date of Commencement of Liquidation: 31-07-2019; List of Stakeholders as on Date: 06-09-2019; Name of IP: Mr. Yogesh Sethi; Last 5 digit of registration number: 11379

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	3	227805	3	227805	00	00	00	NA
2	Liquidation costs incurred till date				5412079				NA
3	Secured financial creditors	2	184293382	2	184293382	00	00	00	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	00							NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	1	325108		209657	325108	325108		<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	1	856843	1	1247443	2876729		2876729	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	6	11984364	4	3252672		8731692		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
<b>Total</b>		<b>13</b>	<b>197687502</b>	<b>10</b>	<b>194643038</b>	<b>0</b>	<b>0</b>	<b>0</b>	